## GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 579 TO BE ANSWERED ON 19.12.2017

#### NATIONAL COMMISSION FOR SCHEDULED CASTES

#### **579. SHRI E.T. MOHAMMED BASHEER:**

### Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Staff strength in the National Commission for Scheduled Castes is not adequate to cater to the needs and problems of Scheduled Castes population spread all over the country; and
- (b) if so, the details thereof along with the steps proposed to be taken by the Government in this regard?

#### **ANSWER**

# MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) & (b): There are 222 sanctioned posts available with the National Commission for Scheduled Castes (NCSC). Break-up of all these posts, including the vacant posts and the action taken for their filling, is detailed at Annexure.

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# **STATUS AS ON 15.12.2017**

# Incumbency/Vacancy Position of All Inida Service/CSS /CSSS/CSCS & other Group 'A' B & C (including Joint Cadre posts in NCSC

S.No.	Name of Post	Group	Sanctioned Strength	Incumbent	No. of Vacancy	Remarks
1.	Secretary	Gr.A	1	1	-	These posts are filled
2.	Jt.Secretary	Gr.A	1	1	-	up by DOPT with the approval of ACC.
3.	Sr.PPS	(CSSS)	1	-	1	This Department has
4.	Under Secretary	CSS	2	1	1	conveyed its no
5.	PPS	CSSS	1	1	-	objection to the
6.	PS (CSSS)	Gr.B	5	2	3	Cabinet Secretariat on
7.	SO (CSS)	Gr.B	4	3	- @	16.10.2017 and to DOPT, CS Division on
8.	PA (CSSS)	Gr.B	3	2	1	31.10.2017 for posting
9.	Steno (CSSS)	Gr.C	4	3	1	the officers by DOPT
10.	LDC (CSCS)	Gr.C	1	-	1	to NCSC directly.
11.	Dy.Secretary	Gr.A	1	1	-	
12.	ASO	Gr-B	5	6	-	
					@	
13.	UDC (CSCS &S.O	Gr-C	13	13	-	
14.	DIG (P)	Gr. A	1	-	1	This post is to be filled by officers of Indian Police Service only. MHA vide letter dated 31.7.2015 has informed that no nomination has been received due to acute shortage of IPS Officers at the level of DIG. However, MHA has been reminded on 22.2.2017 and 24.4.2017 to nominate a suitable DIG level Officers.
	Law Officer	Group A	1	-	1	These are isolated
16.	ALIO	Gr.A	1	-	1	posts to be filled up on
17.	Asstt.Director (p)	Gr.A	1	-	1	deputation basis.  NCSC has been requested on 10.11.2017 to issue the necessary advertisement.
18.	Director (Jt.Cadre)	Gr.A	9	6	3	The Recruitment
19.	Dy.Director(Jt.Cadre	GR.A	4	-	4	Rules to these posts
20.	Asstt.Director (Jt.Cadre)	Jt. Cadre	9	3	6	have been approved by DOPT, UPSC and
21.	Research Officer	Gr.B	09	07	02	Legislative
22.	Sr.Investigator	Gr.B	15	05	10	Department. Hindi

23.	Investigator	Gr.B	15	02	13	version of the Recruitment Rules have been sent to Official Language Wing of Legislative Department on 11.12.2017.
24.	Accountant	Gr.B	01	-	01	
25.	AD (OL)	Gr.B	1	1	-	-
26.	APRO	Gr.B	1	-	1	No Objection of this Ministry has been conveyed to M/o I&B for encadrement of these posts in Group 'B' of IIS.
27.	LDC-State Offices	Gr.C	19	06	13	Request for filling up of all LDC vacancy through Combined Higher Secondary Examination has been submitted to SSC on 28.8.2017
28.	Office Suptdt.		08	05	03	Recruitment to these
29.	PA-State Offices	Gr.B	08	01	07	posts is to be done by NCSC.
30.	Steno-State Offices	Gr.C	03	01	02	
31.	Receptionist	Gr.C	01	-	01	
32.	Staff Car Driver H.Q +State Offices	Gr.C	18	14	04	
33.	MTS H.Q +State Offices	Gr.C	54	35	19	
34.	Sr.Hn.Trans	Gr.B	1	1	-	
Total	One CO neet hee	222	121	101		

@ One SO post has been adjusted against one ASO post in excess